

DIVISION BENCH
COURT - I

O-238

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/171(KB)2022
IA(COMPANIES.ACT)/65(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	SMT. LIPIKA DHAWA VS JOY MAHAPROVU COLD STORAGE PVT LTD
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearances (via video conferencing/physically)

Mr. Sandip Kumar De, Adv. : For Respondent
Mr. Abhik Chitta Kundu, Adv.

ORDER

1. Ld. Counsel for the Respondent present.
2. At request, post this matter for hearing on **16/5/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**